

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 1704

TO BE ANSWERED ON FEBRUARY 11, 2021

VACANT MULTI-STOREY HOUSES

**NO. 1704. SHRIMATI MALA RAJYA LAXMI SHAH:
 SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether a large number of newly constructed/under-construction multi-storey houses are vacant in metropolitan cities of the country including Delhi;**
- (b) if so, the details thereof;**
- (c) whether there is any plan to make housing available to low and middle income groups at concessional rates; and**
- (d) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a)&(b): Land' and 'Colonization' are State subjects. Ministry of Housing and Urban Affairs does not maintain data of real estate projects and details thereof.

(c) &(d) Presently, there is no scheme to make housing available to low and middle income groups at concessional rates. However, in order to provide every urban poor household with a house by 2022, this Ministry is implementing Pradhan Mantri Awas Yojana (Urban)-PMAY-(U). Credit Linked Subsidy Scheme (CLSS) is an important component under this scheme which provides interest subsidy on home loans to Economically Weaker Section (EWS)/ Lower Income Group (LIG) and Middle Income Group (MIG)

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households. Cumulative assistance provided under CLSS as on 01.02.2021 is as under :

Cash Linked Subsidy Scheme (CLSS)				
Criteria	Progress			
	EWS/LIG		MIG	
	Central Subsidy Amount	No. of beneficiary households	Central Subsidy Amount	No. of beneficiary households
Upto 30 sqm for EWS (annual household income up to Rs. 3,00,000), 60 sqm for LIG (annual household income from Rs.300001 to Rs. 6,00,000), 160 sqm for MIG-I (annual household income from Rs. 600001 to Rs.12,00,000), and 200 sqm for MIG-II (annual household income from Rs. 1200001 to Rs. 18, 00,000)	Rs. 20,776.65 Crore	8,62,914	Rs.11,991.46 Crore	4,92,590

Further, scheme of Affordable Rental Housing Complexes (ARHCs) has recently been launched to utilize Government funded vacant houses of EWS/ LIG category to provide homes to urban migrants/ poor at affordable rent by public agencies through a concessionaire for a period of 25 years. Under ARHC Scheme, Private/Public entities are also incentivized to develop such complexes with single/ double bedrooms and dormitory type accommodation to be rented out at affordable rates to EWS/ LIG category of urban poor/ migrants.
